

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3377  
ANSWERED ON:23.08.2011  
SEDITION LAW  
Siricilla Shri Rajaiah

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is a demand for repeal of the sedition law;
- (b) if so, the details thereof; and
- (c) the reaction of the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): There is no demand/proposal for repeal of Law relating to Sedition under process in the Ministry of Home Affairs.
- (b) to (c): Does not arise